

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

THIRTY- THIRD REPORT

(Presented on **26.07.2016**)

The Business Advisory Committee held a sitting on Monday, the 25th July, 2016.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

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| (1) Consideration of Resolution seeking approval of the recommendations contained in Paras 5,6,9,11,12,13,14,15, 16,17,18 and 19 of the First Report of Railway Convention Committee (2014), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters, which was presented to both the Houses of Parliament on 22 December, 2015. | 2 Hours |
| (2) Discussion and Voting on the Supplementary Demands for Grants (General) for 2016-17. | 4 Hours |
| (3) The Benami Transactions (Prohibition) Amendment Bill, 2015.
<i>Consideration and passing</i> | 3 Hours |
| (4) The Enforcement of Security Interest and Recovery of Debt Laws and Other Miscellaneous Provisions (Amendment) Bill, 2016, as reported by the Joint Committee.
<i>Consideration and passing</i> | 4 Hours |
| (5) The Lokpal and Lokayuktas (Amendment) Bill, 2016, after introduction in Lok Sabha.
<i>Consideration and passing</i> | 3 Hours |

NEW DELHI;
25th July, 2016
Shravana 3, 1938 (Saka)

Smt. Sumitra Mahajan
Chairperson,
Business Advisory Committee.